

issued some guidelines to the States to identify the backward areas for the purpose of industrial growth during the Seventh Five Year Plan; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b). 300 Districts have been identified as Centrally industrially backward areas under the Central Investment Subsidy Scheme. With effect from 1.4.1983, the backward areas have been classified into 3 categories viz. 'A', 'B' & 'C' eligible for graded rates of Central subsidy, details of which are given in the Booklet on "Incentives for industries in backward Areas" (updated upto 20th October, 1986), copies of which are available in the Parliament Library.

New Drug Price Control Order

3476. SHRI BALASAHEB VIKHE PATIL: Will the Minister of INDUSTRY be pleased to state

(a) whether the new drug price control order has not been announced so far inspite of the fact that the new drug policy was announced in December, 1986; and

(b) if so, the reasons for the delay?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS & PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAICHANDRA SINGH): (a) and (b). The new Drug (Price Control) Order is likely to be issued shortly.

Handing of Travancore House to Kerala Government

3477. PROF. K.V. THOMAS: Will the Minister of INDUSTRY be pleased to state:

(a) whether Kerala Government has made any representation to Union Government to give back the Travancore House and the neighbouring Kapurthala plots belonging to the former Raja of Travancore to Kerala Government; and

(b) if so, the action taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) The Travancore House is presently under occupation of the Monopolies and Restrictive Trade Practices Commission. The Commission has recently been allotted alternative accommodation and would shift to the new premises as soon as the work of putting up of partitions, fixtures and lighting is completed. As far as Kapurthala plots are concerned, a part of the plot has already been handed over to the Government of Kerala by the Ministry of Urban Development. The remaining part is under the occupation of Delhi Security Police Lines and it will be released after an alternative site is identified by the Ministry of Urban Development for the Police Lines.

Opening of Post Offices in Bihar

3478. DR. C. P. THAKUR: Will the Minister of COMMUNICATIONS be pleased to state the number of post offices going to be opened in Bihar during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): 55 new post offices have already been approved for rural areas of Bihar. 13 more post offices are under consideration.